

(ii) Additional facilities in Central Engineering Maintenance Shop at an estimated cost of Rs. 3.57 crores is under implementation and will be completed within two years;

(iii) A scheme for the modification of skelp Mill at a cost of Rs. 5.82 crores for producing special steels and angles is presently under consideration of the Government;

(iv) A scheme for installation of a Universal Beam Mill at an estimated cost of Rs. 65 crores is under examination in Steel Authority of India Ltd. (SAIL);

(v) A scheme for modernisation and streamlining of operations, and products in the steel plant including the installation of a Bottom Blown Oxygen Convertor process is under examination in SAIL;

(c) These schemes have not been affected by the recent floods;

(d) Does not arise so far as these schemes are concerned.

बिहार में टेलीफोन केन्द्र तथा कनेक्शनों के लिए विचाराधीन आवेदन पत्र

1590. श्री सुरेन्द्र झा सुमन : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार राज्य में जिलेवार टेलीफोन केन्द्रों को कुल संख्या कितनी है ; और

(ख) टेलीफोन कनेक्शनों के लिए टेलीफोन केन्द्रवार कितने आवेदन पत्र विचाराधीन पड़े हैं ।

संचार मंत्रालय में राज्य मंत्री (श्री नरहरि प्रसाद मुखर्जी साय) : (क) और (ख). अभिहित सूचना एकत्र की जा रही है और उपलब्ध होते ही इसमें सभा पटल पर रख दिया जाएगा ।

Shifting of G.S.I. Departments from Calcutta

1591. SHRI SACHINDRA LAL SINGHA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the news items published in the 'Dainik Basumoti' on the 3rd November, 1978 regarding shifting the various departments of the Geological Survey of India from Calcutta has been brought to the notice of the Ministry;

(d) if so, the details thereof;

(c) the details of the representation made up-to-date regarding the shifting of these Departments of G.S.I.; and

(d) the reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA), (a) and (b). The Field Technique Research Unit of the Geological Survey of India at Calcutta is being merged with the Airborne Mineral Surveys & Exploration Wing at Bangalore. No other office or unit of Geological Survey of India is proposed to be shifted out of Calcutta. The Field Technique Research Unit and the Research and Development Unit of Airborne Mineral Surveys & Exploration Wing were both performing similar geochemical investigations, and there was considerable overlap in methodology and instrumentation. An X-ray fluorescence unit with computer attachment is available only in Bangalore. There are also as many as five atomic absorption spectrophotometers at Bangalore. These instruments are the most important ones for carrying out geochemical studies. At Calcutta the availability of these instruments is less.

(c) and (d). A number of representations have been received against the merger of the Field Technique Research Unit; including some from Members of Parliament, from the Chief Minister of West Bengal, and

from staff associations. In view of the reasons given above; it is not considered advisable to change the decision.

Amount allocated to Himachal Pradesh for Health Purposes

1592. SHRI DURGA CHAND: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the amount allocated to Himachal Pradesh for health purposes in that state for the years 1977-78 and 1978-79;

(b) the criterion followed in allotting funds to State Governments;

(c) whether the State Government of H.P. has furnished the details of health services extended by them under the Central funds during the above period;

(d) if so, the details in respect of each district; and

(e) the guidelines issued to the State Governments for spending Centre's funds on dispensaries in various districts of the State?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) The following outlays were approved by the Planning Commission for Health Schemes in the State Sector for Himachal Pradesh for the years 1977-78 and 1978-79:

1977-78	Rs. 125 lakhs
1978-79	Rs. 176 lakhs.

In addition Special Central assistance of Rs. 8 lakhs was given to Himachal Pradesh during 1978-79.

(ii) The Central assistance allocated to Himachal Pradesh for implementation of Centrally sponsored schemes during 1977-78 and 1978-79 is as under:—

1977-78	Rs. 40.79 lakhs
1978-79	Rs. 141.29 lakhs

(b) Different formula has been adopted for determining the quantum of Central assistance for each State from time to time. The latest formula evolved is known as Gadgil formula. This formula with up dated calculation for the fifth plan period was approved by the National Development Council.

The salient points in regard to updating of the formula were as follows:—

(i) Instead of making a lump sum provision only for Jammu & Kashmir, Assam and Nagaland, such provision was made for Jammu & Kashmir, Himachal Pradesh and the Northern Eastern States, including Sikkim.

(ii) The relevant dates with respect to which weightage was given for population, per capita income and tax effort were amended as follows:

	% of total Central assistance	Fourth Plan (Mid year)	As revised for Fifth Plan
Population	(60%)	1965-66	1971
Per capita-income	(10%)	1962-65	1970-73
Tax effort	(10%)	1947-58	1973-76

Government decided that the 1971 data on population should be used for the calculation of all transfers to States on per capita basis. In regard to per capita income, the latest available data were for 1970-73 and, accordingly these were used. As regards tax effort, the year 1973-74, which was the year immediately preceding the Fifth Plan period, was taken as the reference year.

(iii) For calculating assistance relating to major irrigation and power projects, all projects costing more than Rs. 20 crores, on which